

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.**

**IA (IBC) 901/2022 in Company Petition IB/69/2021
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Orissa Computer Academy

... Operational Creditor

Vs.

Healersark Esources Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 901/2022:-

Ld. Counsel Ms. Hamsini for the applicant/Corporate Debtor and Ld. Counsel Shri. VVSN Raju for the Respondent/Operational Creditor present.

This is an IA filed by the Corporate Debtor u/s 8 of the Arbitration and Conciliation Act. Notice given. At request of the Ld. Counsel for the Respondents for counter two weeks' time is granted.

List the matter for hearing on 27.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)